## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1381/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Satya Contracts (India) Pvt. Ltd.

V/s.

Pranav Construction Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

19 Saty Contract D. K. Gush

Prt Lt. DASTOOR

1/6 Phoenix Legal

Signature

## **ORDER**

## CP No.1381/ I&BP/NCLT/MB/MAH/2017

For the parties have filed memo of withdrawal, at their request, this CP No.1381 is hereby dismissed as withdrawn.

Sd/-V. NALLASENAPATHY Member(Technical)

Sd/-B. S. V. PRAKASH KŪMAR Member (Judicial)